

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF KRUX PHARMA PRIVATE LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                                                                                                                 |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | KRUX PHARMA PRIVATE LIMITED                                                                                                                                                                                                                                                     |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 17 October 2016                                                                                                                                                                                                                                                                 |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | Registrar of Companies, Ahmedabad                                                                                                                                                                                                                                               |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | U24302GJ2016PTC094103                                                                                                                                                                                                                                                           |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | Plot No. 10 & 11, Survey No. 256/P1, Near Balda Industrial Park, Village Balda, Taluka Pardi, District Valsad, Gujarat - 396125, India.                                                                                                                                         |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | 07 August 2026                                                                                                                                                                                                                                                                  |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 03 February 2027                                                                                                                                                                                                                                                                |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | <b>Name:</b> Jayesh Natvarlal Sanghrajka<br><b>Registration Number:</b> IBBI/IPA-001/IP-P00216/ 2017-2018/ 10416                                                                                                                                                                |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | <b>Registered Address:</b> 405-407, Hind Rajasthan Building, D. S. Phalke Road, Dadar East, Mumbai 400014<br><br><b>Email Id:</b> <a href="mailto:jayesh.sanghrajka@incorpadvisory.in">jayesh.sanghrajka@incorpadvisory.in</a>                                                  |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | <b>Correspondence Address:</b><br><b>InCorp Restructuring Services LLP</b><br>405-407, Hind Rajasthan Building, D. S. Phalke Road, Dadar East, Mumbai 400014<br><br><b>Correspondence Email id:</b><br><a href="mailto:cirp.kruxpharma@gmail.com">cirp.kruxpharma@gmail.com</a> |
| 11.                  | Last date for submission of claims                                                                                                    | 21 August 2026                                                                                                                                                                                                                                                                  |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                                                                                                                                                                  |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                                                                                                                                                  |
| 14.                  | (a) Relevant Forms and<br><br>(b) Details of authorized representatives are available at:                                             | (a) Web link for downloading claim forms: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>(b) Not Applicable                                                                                                                             |

Notice is hereby given that the **National Company Law Tribunal** has ordered the commencement of a corporate insolvency resolution process of the **KRUX PHARMA PRIVATE LIMITED** on **07 August 2026** vide order no. CP (IB) No. 235/9/AHM/2026.

The creditors of **KRUX PHARMA PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **21 August 2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

*Submission of false or misleading proofs of claim shall attract penalties.*

**Jayesh Natvarlal Sanghrajka**  
**Interim Resolution Professional in the matter of Krux Pharma Private Limited**  
**Registration Number: IBBI/IPA-001/IP-P00216/2017-2018/10416**  
**AFA No. AA1/10416/02/311226/108784** valid till December 31, 2026

**Date:** August 11, 2026  
**Place:** Mumbai